

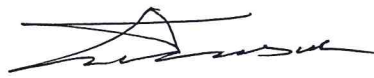

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/171/2016  
**NAME OF THE PETITIONER(S)** : Mrs. Padmavathi  
**NAME OF THE RESPONDENT(S)** : M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others  
**UNDER SECTION** : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	V. SRINIVASAN	COUNSEL FOR PETITIONER	
2.	G. MEERA for A.K. Mysamy & Associates LLP	Counsel for Respondents 1-9 and 11-12	

**ORDER**

Shri V Srinivasan, counsel for petitioner present. Ms G Meera, representing senior counsel for R1 to R9 & R11 present. She prayed time for filing counter in the amended petition. No representation on behalf of R10 & R12. Counsel for petitioner is directed to issue notice to R12 and file proof of sending and effecting service of notice by way of an affidavit by the next date of hearing. He is also directed to inform the counsel for R10 about the next date of hearing. Time extended at request of R1 to R9 & R11 as a last chance for filing counter. Put up on 16.06.2017.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)